

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 04.04.2003

CP No. 4/2003 (OA No.509/1996)

M.F.Yadav s/o Shri Rawat Ram Yadav r/o 1 GA-31, Hiran Magri, Sector-5, Udaipur. presently working on the post of Revenue Appellate Authority, Dungarpur.

.. Applicant

VERSUS

1. Shri Chandra Mohan Meena, Secretary, Department of Personnel, Government of Rajasthan, Secretariat, Jaipur.

.. Respondent

Mr. P.P.Mathur - counsel for the applicant

Mr. U.D.Sharma - counsel for the respondent

CORAM:

Hon'ble Mr. H.O.Gupta, Member (Administrative)

Hon'ble Mr. M.L.Chauhan, Member (Judicial)

ORDER (ORAL)

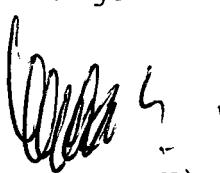
This Contempt Petition has been filed for the alleged wilful disobedience of the order dated 3.6.02 passed in OA No. 509/1996, U.F.Yadav Vs. Union of India and ors.

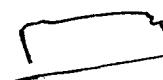
2. The respondent has filed reply.

2.1 During the course of arguments, the learned counsel for the applicant submitted that in view of the reply of the respondent, he does not want to proceed further in this Contempt Petition, but he may be given liberty to agitate his grievance afresh, if necessary.

Prayer granted, subject to limitation/res-judicata.

2.2 The Contempt Petition is dismissed. Noticee is discharged.


(M.L.CHAUHAN)
Member (J)


(H.O.GUPTA)
Member (A)